

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8312/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SHIV KUMAR . & ORS.

Respondent(s)

Date : 25-08-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Shashank Dhaon, Adv.
Mr. Adarsh Upadhyay, AOR

For Respondent(s)
Mr. Vanshaja Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

There is a delay of 12 days in filing spare copy for issue of notice to respondent No. 1. Delay is condoned. Notice be issued immediately to respondent No. 1.

Last and final opportunity is granted to respondent Nos. 2 to 4 for filing counter counter affidavit within four weeks' time.

Last and final opportunity is granted to the learned counsel for the petitioner for taking appropriate steps in respect of deceased respondent No. 5 within two weeks' time.

List again on 22nd of September, 2017.

RAJESH KUMAR GOEL
Registrar